

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 183 OF 2015 &
IA NO. 311 OF 2015**

Dated: 26th November, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

**Star Wire (India) Vidyut Pvt. Ltd. Appellant (s)
Versus
Haryana Electricity Regulatory Commission & Anr. Respondent (s)**

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. Raghu Vamsy

Counsel for the Respondent(s) : Ms. Anushree Bardhan for R.2

ORDER

Learned counsel for respondent No.2 seeks two weeks time to file reply. She may file the same on or before 11.12.2015 after serving copy on the other side. Thereafter, rejoinder, if any, may be filed on or before 31.12.2015 after serving copy on the other side.

List the matter on **14.01.2016.**

**(I.J. Kapoor)
Technical Member
ts/dk**

**(Justice Ranjana P. Desai)
Chairperson**